

NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA
(Constituted under the Consumer Protection Act, 1986)

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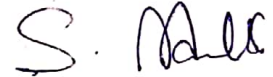
UpbhoktaNyayBhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

File No.A-2/Listing/NCDRC/2020

28th March, 2020

OFFICE ORDER

The Hon'ble President, National Consumer Disputes Redressal Commission, is pleased to extend the effective period of the Office Order No.A-2/Listing/NCDRC/2020 dated 24.03.2020, till 15.04.2020, consequent to invoking of complete lockdown by the Government of India for containing spread of Coronavirus (Covid-19). The date '03.04.2020' mentioned in the Office Order No.A-2/Listing/NCDRC/2020 dated 24.03.2020 be, henceforth, read as '15.04.2020'.



(S. HanumanthaRao)
Joint Registrar

Copy to:

1. The Sr. PPS to the Hon'ble President - for information
2. The Deputy Registrar - for information to all the Hon'ble Members
3. The Assistant Registrars
4. All concerned
4. SO (IT)- for posting this Office Order on the Website of NCDRC